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Hon'ble D.K. Agrawal, J.M.

Hon'ble Mr. K. Dhargya, A.M.

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None is present for the
applicant. The applicant or
his counsel was not present
on previous dates i.e.
16-2-90, 29-3-90, 4-5-90
and 10-5-90. It appears
that the applicant has lost
interest in prosecuting
the case. The application
is dismissed for want
of prosecution.

Dhargya

J.M.

A.M.

(S.M.S.)